

10

no. 393/01

Copied & return att. 16/12/04  
signed to the counsel  
for both side.

WY  
18/1/05

10/1/04  
S. A.

Order dated 16-12-04

None appears for the applicant  
to prosecute the M.A. 578/04.

In the foregoing premises the  
M.A. is dismissed.

member(s)

vice chairman